

NATIONAL GREEN TRIBUNAL, PRINCIPAL BENCH
FARIDKOT HOUSE, NEW DELHI
JOINT SITTING OF COURT NO. 1 & 2
CAUSE LIST

Date: 18th November, 2015
TIME: 10.30 A.M.

HON'BLE MR. JUSTICE SWATANTER KUMAR
CHAIRPERSON

HON'BLE MR. JUSTICE M.S. NAMBIAR
JUDICIAL MEMBER

HON'BLE DR. DEVENDRA KUMAR AGRAWAL
EXPERT MEMBER

HON'BLE MR. BIKRAM SINGH SAJWAN
EXPERT MEMBER

HON'BLE MR. RANJAN CHATTERJEE
EXPERT MEMBER

S.NO.	CASE NO.	PARTIES	COUNSEL FOR PARTIES
CASES OF COURT NO. 1			
AFTER NOTICE			
1.	M.A. No. 1044/2015 in M.A. No. 671/2014 in Original Application No. 94/2014	Ravinder Yadav Vs. GNCTD & Ors.	Mr. Ravinder Yadav, Applicant in person
FOR HEARING			
2.	Appeal No. 45 / 2015 (M.A. No. 529/2015)	The Malt Company (India) Pvt. Ltd. Vs. Haryana State Pollution Control Board & Ors.	Mr. Aniruddha Deshmukh, Adv for Appellant Mr. Anil Grover, AAG & Mr. Rahul Khurana, Adv. for R-1 Mr. Rajkumar, Adv. for R-3 Mr. Vikas Malhotra, Adv. for MoEF
3.	Appeal No. 64/2015	M/s. PMV Maltings Pvt. Ltd. Vs. The Uttrakhand Environment Protection & Pollution Control Board & Ors.	Mr. Aniruddha Deshmukh, Adv. for Appellant Mr. Vikas Malhotra & Mr. M. P. Sahay, Adv. for R-1 Mr. Mukesh Verma, Adv. Mr. Rajkumar, Adv. & Mr. S. L. Gundli, SLO for R-2
4.	Original Application No. 96/2015	Anil Kumar Mahajan Vs. Union of India & Ors.	Mr. Ajit Sharma, Adv. for Applicant Mr. Vikas Malhotra, Adv. for R – 1 Mr. Rahul Verma & Ms. D. Bharthi Reddy, Adv. for R-2 to 5 & 7 Mr. Mukesh Verma, Adv. for R - 6
5.	Original Application No. 138/2015	Krishan Pal Vs. Union of India & Ors.	Mr. Rajiv Ranjan Prasad, Adv. for Applicant Ms. Panchajanya Batra Singh, Adv. for R-1 Ms. Savitri Pandey, Adv. for R-2 Mr. Pradeep Misra, Adv. for R-3 Mr. Mukesh Verma, Adv. for R-5 Ms. Priyanka Swami, Adv. for R-6 Mr. Pawan Shree Agarwal, Adv. for R-7

6.	Original Application No. 168/2015	Nadeem Iqbal Vs. Nagar Nigam, Bareilly & Ors.	Mr. Anant Kumar Agarwal, Adv. for Applicant Mr. M. P. Shorawala, Adv. for R-1 Ms. Panchajanya Batra Singh, Adv. for R-2 Mr. Pradeep Misra, Adv. for R-3 Ms. Savitri Pandey, Adv. for R-4
7.	Original Application No. 57/2014 (M.A No. 116/2014)	Progressive Resident Welfare Association Vs. Haryana Urban Development Authority & Ors.	Mr. Vinay Sabharwal, Adv. for Applicant Mr. Anil Grover, AAG along with Mr. Rahul Khurana, Adv. for R – 1
8.	Original Application No. 495/2014	S. Sivakumar Vs. Union of India & Ors.	Mr. T. Mohan, Adv. for Applicant Mr. Vishwendra Verma, Adv. for R – 1 Mr. M. Yogesh Kanna, Adv. for R – 2 & 3 Mr. M.K. Subramanyam, Adv. for R-4, 6 to 9 Mr. Mohan Parasaran, Sr. Adv. along with Mr. Zoheb Hossian, Adv. for R – 5
9.	Appeal No. 87/2014 (M.A No. 862/2014 to M.A No. 864/2014)	Ossie Fernandes Vs. MoEF & Ors.	Mr. T. Mohan, Adv. for Appellant Mr. Vishwendra Verma, Adv. for R – 1 Mr. M. Yogesh Kanna, Adv. for R – 2 & 3 Mr. M.K. Subramanyam, Adv. for R-4, 6 to 9 Mr. Mohan Parasaran, Sr. Adv. along with Mr. Zoheb Hossian, Adv. for R - 5
10.	Original Application No. 22(T _{HC})/2013 (M.A No. 19/2014)	Sukhdev Vihar Residents Welfare Association & Ors. Vs. State of NCT of Delhi & Ors.	Mr. K.K. Rohatgi, Adv. for Applicant Mr. Vivek Kumar Tandon, Adv. for GNCT Mr. Balendu Shekhar, Adv. for R – 2 Ms. Sakshi Popli, Adv. for R – 3 Mr. Raman Yadav, Adv. for R – 4 Mr. B. Mahapatra, Adv. for R – 5 Ms. Alpana Poddar, Adv. for R – 6 Mr. Rajiv Bansal, Adv. for R – 7 Mr. Vivek Chib, Adv. for R - 8 Mr. Pawan Upadhyay, Adv. for R – 9 Ms. Savitri Pandey, Adv. for R - 10 Mr. Nasir Ahmed, Adv. for R – 11 Ms. Puja Kalra, Adv.
11.	Original Application No. 237(THC)/2013 (M.A No. 389/2014 & M.A. No. 1145/2015)	Court on its own Motion Vs. State of H.P. & Ors.	Mr. Suryanarayana Singh, AAG for R – 1, 2, 4 & 6 Mr. D.K. Thakur, Adv. for R - 3 Ms. Panchajanya Batra Singh, Adv. for R-7 Mr. Mahavir Singh, Adv. for IOCL Mr. Ajit Pudussery, Adv. for Gail Gas Ltd. Mr. Rajesh Gupta, Adv. Dr. Amit Vaid, Adv. Mr. B. V. Niren, Adv. for CGSC Mr. Sumit Kishore, Adv. Mr. Saurabh Agarwal, Adv. Ms. Bhakti Pasrija Sethi & Ms. Mamta Rani, Advs. for Applicant in M.A. No. 1145/2015
12.	Original Application No. 492/2014	Abhimanyu Rathor Vs. State of H.P. & Ors.	Mr. Suryanarayana Singh, AAG for R – 1, 2 & 6 Mr. D. K. Thakur, Adv. for R-3 Ms. Panchajanyabatra Singh, Adv. for R-5 Dr. Amit Vaid, Adv.

CASES OF COURT NO. 2			
AFTER NOTICE			
13.	Original Application No. 469/2015	Amit Kumar Vs. State of U.K. & Ors.	Ms. Pooja Dhar, Adv. for Applicant Ms. Bhavna Aggarwal, Adv. for R-5
FOR COMPLETION OF PLEADINGS			
14.	Original Application No. 325/2015	Lt. Col. Sarvadaman Singh Oberoi Vs. Union of India & Ors.	Nivedita Sharma, Adv. for Applicant Mr. A. K. Prasad, Adv. for R-1 & 2 Ms. P. Batra Singh, Adv. for R-3 Mr. Vivek Sharma, Adv. for R-4 Mr. Taruna A. Prasad, Adv. Mr. Anil Grover, AAG with Mr. Rahul Khurana, Adv. for State of Haryana
FOR HEARING			
15.	Original Application No. 181/2015 (M.A No. 519/2015 & M.A No. 520/2015)	Kuldeep Nagar Vs. Union of India & Ors.	Mr. Sanjay Kumar Pandey, Adv. for Applicant Ms. Panchajanaya Batra Singh, Adv. for R-1 Mr. A. R. Takkar, Adv. for R-2 Mr. Amit Agrawal, Adv. for WBPCB Ms. Yogmaya Agnihotri, Adv. for R-4 Mr. Vikram Mehta, Adv. for R-5 Ms. Heena, Adv. for R-6 Mr. Amit Agarwal, Adv. for R-7 Mr. Devraj Ashok, Adv. for R-8 Ms. Jyoti Dutt Sharma, Adv. for R-16 Mr. Rajul Shrivastav, Adv. for MPPCB
16.	Original Application No. 317/2015 (M.A. No. 831/2015)	Rashid Ali Warsi Vs. UPSIDC Ltd. Ors.	Dr. Ajay Kumar & Mr. Nandlal Kumar Mishra, Advs. for the Applicant Mr. Rajesh Raina, Adv. for R-1 Mr. Pradeep Mishra & Mr. Daleep Kr. Dhyani, Advs. for R-2 & 3 Ms. Savitri Pandey & Ms. Azma Parveen, Advs. for R-4 Mr. Rajkumar, Adv. with Mr. S. K. Gundli, SLO for R-6 Mr. Ravi & Mr. Abhinav, Advs. for UPSIDC

Note : Original Application No. 94/2013, Vikrant Kumar Tongad Vs Delhi Metro Rail Corporation Ltd. shall be taken up before Court No. 2 (date shall be notified later).